#### **GOVERNMENT OF INDIA**

#### MINISTRY OF JAL SHAKTI

## DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

### **LOK SABHA**

# **UNSTARRED QUESTION NO. 882**

ANSWERED ON 04.12.2025

#### REJUVENATION OF MAJOR RIVERS IN SHAHDOL

## †882. SMT. HIMADRI SINGH:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the number of schemes/projects currently being implemented in major towns under Shahdol Lok Sabha Constituency, such as Shahdol, Anuppur and Umaria, related to Sewage Treatment Plants (STPs), industrial pollution management (CETPs/ETPs) and conservation of floodplains/waterbodies;
- (b) the specific and time-bound measures being taken by the Government for redressal of pollution in the Son river and its tributaries caused by Bilaspur-Katni industrial corridor and coal mining areas; and
- (c) whether any particular scheme has been prepared for the rejuvenation of major rivers flowing through Shahdol Lok Sabha Constituency, particularly the Son river or its tributaries such as Johilla river and if so, the details and main objectives thereof?

## **ANSWER**

## THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) As per information made available by the State Government of Madhya Pradesh, five sewage projects comprising six Sewage Treatment Plants (STPs) with a total capacity of 23.85 MLD under various Government schemes like SBM 2.0 etc. are at various stages of implementation in major towns under the Shahdol Lok Sabha Constituency, including Shahdol, Anuppur, Kotma and Manpur.

Under AMRUT in ShahdolLok Sabha Constituency for Katni city 02 sewerage/septage management projects worth Rs. 121.5 crore have been approved.

Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, the proposal of the State for one sewerage/septage management project worth ₹38.5 crore in Murwara (Katni City) and 27 water body rejuvenation projects worth ₹21.33 in Shahdol Lok Sabha Constituency have been approved. The details of the projects are enclosed as **Annexure**.

**(b) & (c)** Cleaning of rivers is an ongoing process. This Ministry along with other Union Ministries and associated agencies supplements the efforts of State Governments in river conservation and pollution abatement activities.

CPCB identifies polluted river stretches in the rivers across the country in association with State Pollution Control Boards (SPCB) and Pollution Control Committees (PCCs) under National Water Quality Monitoring Programme. Central Pollution Control Board/State Pollution Control Board (CPCB/SPCB)

monitors river water quality to ensure compliance of the provisions of the Environment Protection Act, 1986 and Water (Prevention & Control of Pollution) Act, 1974.

To reduce the environmental pollution, including, water pollution and the land degradation, caused by coal mining activities, Ministry of Environment, Forest and Climate Change (MoEF&CC) has notified the Environment Impact Assessment (EIA) Notification, 2006 under the Environment (Protection) Act, 1986, which deals with the process of granting Environmental Clearance (EC) after having comprehensive analysis of EIA reports prepared by the coal companies. The coal mining projects are required to obtain the prior Environment Clearance under the EIA, Notification 2006.

Environmental standards have been prescribed for the coal mines. The respective SPCBs/PCCs issue the Consent to Operate under the provisions of Air (Prevention and Control of Air Pollution) Act, 1981 and Water (Prevention and Control of Pollution) Act, 1974 to oversee the compliance of emissions/effluent standards and take action against violators under the provision of said Water and Air Acts.

The State prepares the action plan for rejuvenation of polluted river stretches in compliance with the directions of the National Green Tribunal (NGT). These action plans are monitored periodically by the State River Rejuvenation Committee (SRRC) and Central Monitoring Committee (CMC).

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# **ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 882 TO BE ANSWERED IN LOK SABHA ON 04.12.2025 REGARDING "REJUVENATION OF MAJOR RIVERS IN SHAHDOL".

SI NO	District	ULB	<b>Project Type</b>	Project Title	Approved
					Cost
					(In ₹ Cr.)
1	SHAHDOL	Bakho	Water Body	Rejuvenation of Bhagatram	0.67
			Rejuvenation	Pond Bakho under Amrut 2.0	
2	MURWARA	KYMORE	Water Body	Water Body Rejuvenation Of	0.63
	(KATNI)		Rejuvenation	kymore Talab	
3	MURWARA	VIJAY	Water Body	Water Body Rejuvenation	0.27
	(KATNI)	RADHOGARH	Rejuvenation	Project of Vijay Radhogarh	
				Talab	
4	SHAHDOL	SHAHDOL	Water Body	Abatement of pollution of	2.81
			Rejuvenation	Kuraiya Talab of Shahdol	
				town under AMRUT2.0	
5	SHAHDOL	BEOHARI	Water Body	Water Body Rejuvenation At	0.80
			Rejuvenation	KHATKHARIA TALAB	
6	ANUPPUR	KOTMA	Water Body	CWAP-2 Water Body	0.96
			Rejuvenation	Rejuvenation Project	
7	MURWARA	KATNI	Water Body	Preparation of DPR for Water	1.24
	(KATNI)		Rejuvenation	body Rejuvenation in Katni	
				city Mohan Ghat	
8	ANUPPUR	JAITHARI	Water Body	CWAP Water Body	0.27
			Rejuvenation	Rejuvenation Project at	
				Jaithari for Futa Pond,	
				Patharha Pond, Chakaudi	
				Pond, Pond - 4 & Pond-5	
9	ANUPPUR	BIJURI	Water Body	Abatement of Pollution of	1.06
			Rejuvenation	Suryadev Talab of Bijuri town	
				under AMRUT2.0	
10	UMARIA	UMARIYA	Water Body	Environmental Improvement	1.10
			Rejuvenation	of Umrar River under	
				AMRUT 2.0	
11	MURWARA	KATNI	Sewerage/Septa	Preparation of DPR of	38.50
	(KATNI)		ge Management	Sewerage networking and	
				allied works in Katni city	
				under Amrut 2.0 scheme	
12	ANUPPUR	Bargawan	Water Body	CWAP-City Water Action	0.66
		(Amalai)	Rejuvenation	Plan – Water Body	
				Rejuvenation Project	
13	MURWARA	KATNI	Water Body	Preparation of DPR for Water	1.24
	(KATNI)		Rejuvenation	body Rejuvenation in Katni	
				city Masuraha Ghat	

SI NO	District	ULB	Project Type	Project Title	Approved Cost (In ₹ Cr.)
14	SHAHDOL	DHANPURI	Water Body Rejuvenation	Abatement of pollution of Jwalamukhi Talab in Dhanpuri under AMRUT2.0	1.47
15	SHAHDOL	JAYSINGH NAGAR	Water Body Rejuvenation	Rejuvunation and development of Janata Sagar Talab	0.27
16	SHAHDOL	KHAND	Water Body Rejuvenation	Rejuvnation of water body in Khand under AMRUT 2.0	0.35
17	UMARIA	CHANDIA	Water Body Rejuvenation	Water Body Rejuvenation in Chandia	0.52
18	UMARIA	Manpur	Water Body Rejuvenation	Manpur	0.66
19	ANUPPUR	ANUPPUR	Water Body Rejuvenation	WATER BODY REJUVENATION UNDER JJM AMRUT 2.0	1.10
20	ANUPPUR	Bangawan (Rajnagar)	Water Body Rejuvenation	Rejuvenation for Bangawan Town under JJM AMRUT 2.0	0.68
21	SHAHDOL	BURHAR	Water Body Rejuvenation	Water Body Rejuvenation at Chhiraha Talab	0.63
22	ANUPPUR	Dola	Water Body Rejuvenation	Rejuvenation for Dola Town under JJM AMRUT 22.0	0.30
23	ANUPPUR	Dumarkachar	Water Body Rejuvenation	Rejuvenation for Dumarkachar Town under JJM AMRUT 2.0	0.29
24	UMARIA	NAWROZABAD	Water Body Rejuvenation	Rejuvenation of Chhada Talab	0.71
25	ANUPPUR	PASAN	Water Body Rejuvenation	Rejuvenation for Pasan Town under JJM AMRUT 2.0	0.92
26	ANUPPUR	AMARKANTAK	Water Body Rejuvenation	CWAP Water Body Rejuvenation	0.55
27	UMARIA	PALI_M	Water Body Rejuvenation	Rejuvenation of Sagara Talab	0.72
28	MURWARA (KATNI)	BARHI	Water Body Rejuvenation	AMRUT 2.0- TRADITIONAL WATER BODY REJUVENATION PROJECT OF BARHI ULB	0.45

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